



**THE HIGH COURT OF KERALA**

Ernakulam-682031  
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Date:12/06/2020

**C5-33253/2020**

**OFFICIAL MEMORANDUM**

**Sub:** Deputation to various bodies under Kerala State Legal Services

Authority – Applications called for – Reg.

**Ref:** 1. Notification No.03 of 2020 dated 22/05/2020 of the Kerala State  
Legal Services Authority.

2. High Court O.M. C3-45401/2017/C5 dated 05/07/2019.

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Copy of the reference cited is forwarded herewith to the undermentioned officers who are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1.The employees shall be advised to submit the detailed grounds for applying for deputation with proof in support, if any, in the application.

2.The applications shall be examined and screened with reference to the guidelines as per the O.M referred 2<sup>nd</sup> and the remarks on each of the application shall be furnished .

3.If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.

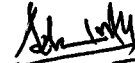
4.A report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of substitute/fresh hand, in the event of deputation.

(P.T.O)

5.The period of all deputations in the service of the applicant with the bodies therein should be furnished.

The applications should be accompanied with the Biodata, NOC and statement under Rule 144, Part I KSR, so as to reach this office on or before 26/06/2020.

(By Order)



P.Y.Elias

Assistant Registrar

To

All District Judges

All Chief Judicial Magistrates

The IT section, High Court (for publishing in the High Court website)

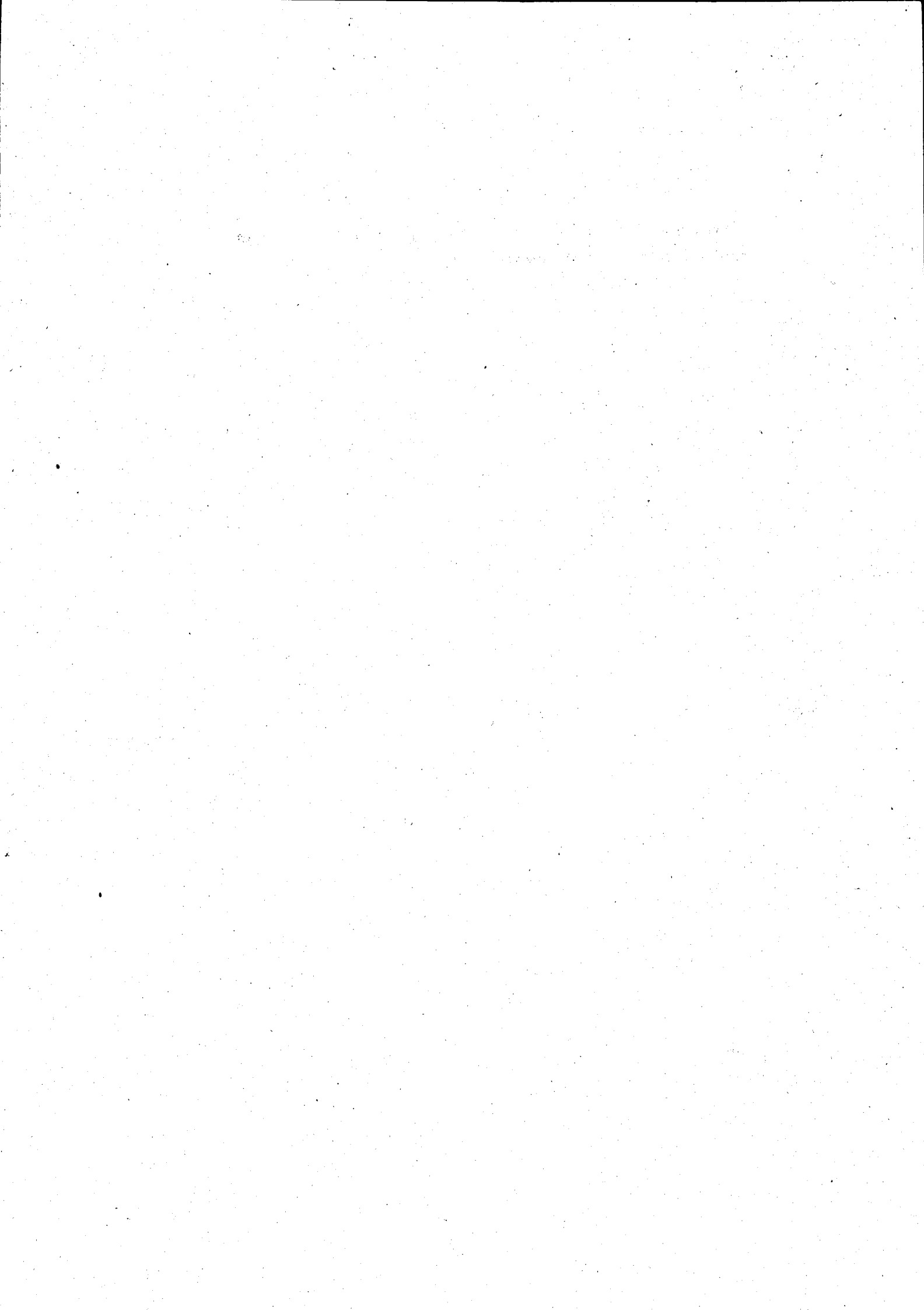
**Pro forma**

<b><i>Name &amp; Designation</i></b>	<b><i>Date of entry in service</i></b>	<b><i>Details of previous Deputation if any</i></b>	<b><i>Grounds</i></b>

**Place:**  
**Date:**

**(Signature)**

**Name of applicant**





# KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031  
Tele/ Fax: 2396717, e-mail: kelsakerala@gmail.com, Website: [www.kelsa.nic.in](http://www.kelsa.nic.in)

No.2083/D/2020/KeLSA

22.05.2020

## NOTIFICATION NO.3 OF 2020

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No-Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **22.06.2020**

### Office of the Kerala State legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Assistant	1	Ernakulam	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government..
1	Office Attendant	1	Ernakulam	By deputation from the category of Office Attendant in the Law Department or similar category of officers from any other subordinate services.
1	Driver	1	Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

### Office of the ADR Centre, High Court

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
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Driver	1	Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.
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**Office of the District Legal Services Authority**

Sl.N o.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Section Officer (36600-79200)	4	Kollam, Palakkad, Manjeri, Pathanamthitta,	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with <b>degree in Law</b>
2	Clerk cum Typist (27800-59400)	2	Pathanamthitta, Kasaragod,	By deputation from the category of <b>Typist Gr.I</b> from any Government Departments
3	Office Attendant (16500-35700)	6	Kollam, Thrissur, Thodupuzha, Manjeri, Wayanad, Kasaragod	By deputation from the category of peons from any Government Departments

**Office of the Taluk Legal Services Committee**

Sl.N o.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Secretary (29200-62400)	20	Nedumangad, Kozhencherry, , Mavelikkara, Chengannur, Devikulam, Peermade, Kothamangalam, Mukundapuram, Palakkad, Chittur, Mannarkkad, Alathur, Tirur, , Perinthalmanna, , Vadakara, Thaliparamba, Sulthan Bathery, Vythiri, Mananthavady, Hosdurg	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government

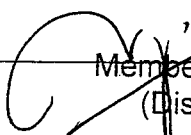
Clerk cum Typist (2000C-45800)	24	Thiruvananthapuram, Attingal, Adoor, Kozhencherry, Karthikappally, Kottayam, Vaikom, Kanjirapally, Thodupuzha, Udumbanchola, Devikulam, Aluva, Kanayannur, Muvattupuzha, Kōdungallur, Thrissur Mannarkkad, Ottappalam, Eranad, Tirurangadi, Tirur, Perinthalmanna, Sulthan Bathery, Kasaragod	By deputation from the category of Typist Gr.II from any Government Departments.
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**Office of the ADR Centre, District Level**

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Clerk, ADR Centre, District Level (29200- 62400)	8	Pathanamthitta, Thodupuzha, Ernakulam, North Paravur, Kottayam, Thrissur, Trivandrum, Kollam	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services having a <b>degree of law</b>
2	Office Attendant ADR Centre, District Level (16500-35700)	3	Thrissur, Thodupuzha, Kollam	By deputation from the category of Office Attendant of Law Department or similar category of officers from other Subordinate Services

**Office of the Permanent Lok Adalat**

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1.	Confidential Assistant (No prescribed scale)	1	Ernakulam	
2	Head Clerk (27800-59400)	1	Ernakulam	In the category of Head Clerk from the State Subordinate Judicial Service or from High court services

  
 Member Secretary  
 (District Judge)